

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP (IB) No. 251/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

| | | | |
|---------------------|--|---|---------------------|
| Name of the Company | | Rural Electrification Corporation Ltd.-Vs-Ferro Alloys Corporation Ltd. | |
| Under Section | | 7 IBC | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Debrayha Basu
Advocate
Financial
creditor,
RECL
31/1/18

1. Rahul Anndy,
Advocate
Ferro Alloys
Corporation
Ltd.
31/1/18

1. Rajarshi Deutta, Advocate
2. Samaila Das Chowdhury,
Advocate
C.C.D).
Rai Bahadur
Shastri & Co.
Pvt. Ltd.
31.1.18

1. Subrata Kumar Sinha — For Noticee S.B.I
Central Bank
Syndicate Bank
Bank of India

1. Anshumala Bandyopadhyay, Advocate } for Resolution
Provisional

31.1.18

P.T.O.

ORDER

Ld. Counsel on behalf of the Resolution Professional (RP) as well as Ld. Counsel for the financial creditor, the corporate debtor and Ld. Counsel representing Rai Bahadur Shastri & Co Pvt. Ltd. is present.

6th Progress Report has been filed, it is received and recorded.

List it on 15/03/2018.

8d

(Jinan K.R.)
Member (J)